

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
[ORBIT AYAS PRIVATE LIMITED] OPERATING IN THE MANUFACTURE OF
BASIC METALS IN MUMBAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Orbit Ayas Private Limited CIN: U27310MH2012PTC227435
2.	Address of the registered office	404, 4th Floor, Ashirwad Premises Co-operative Society Limited, 64/E, Ahmedabad Street, Carnac Bandar, Mumbai – 400 009
3.	URL of website	Not Applicable
4.	Details of the place where the majority of fixed assets are located	404, 4th Floor, Ashirwad Premises Co-operative Society Limited, 64/E, Ahmedabad Street, Carnac Bandar, Mumbai – 400 009
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in the last financial year	Not Applicable
7.	Number of employees/ workmen	0
8.	Further details including the last available financial statements (with schedules) of two years, and lists of creditors are available at URL:	The Financials for the year 2017 – 18 are available with the IRP
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria are mentioned in the detailed Invitation for Expression of Interest to submit Resolution Plan(s) (“Invitation”) available with IRP/RP
10.	Last date for receipt of expression of interest	7 th November 2023
11.	Date of issue of the provisional list of prospective resolution applicants	17 th November 2023
12.	Last date for submission of objections to the provisional list	22 nd November 2023
13.	Date of issue of the final list of prospective resolution applicants	2 nd December 2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27 th November 2023
15.	Last date for submission of resolution plans	5 th February 2024
16.	Process email ID to submit Expression of Interest	orbitayas.cirp@gmail.com

Note: Corporate Debtor is not a going concern i.e., not operational, and no business activities are carried out since the initiation of the CIRP process.

For Orbit Ayas Private Limited


Sanjay Bansilal Kathane
Resolution Professional

Regd. No. IBBI/IPA – 002/IP – N01139/2021 – 2022/13818

**Correspondence Address: C/o G-1, Ruby Industrial Estate, New Link Road, Chincholi Bunder,
Near Bank of Baroda, Malad West, Mumbai - 400 064**

Date: 23rd October 2023

Place: Mumbai



